

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4767
ANSWERED ON 30TH MARCH, 2017

UPGRADATION OF NHS

4767. SHRI MANSHANKAR NINAMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Union Government has received proposals from various States for upgradation of the highways of the States;
- (b) if so, the details thereof, State-wise;
- (c) the number and names of States where highways have been upgraded during the last three years; and
- (d) the amount of funds allocated for this purpose during the last three years and the target fixed for the next year?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (d) The Ministry keeps on receiving proposals from various State Governments for declaration/upgradation of State roads as new National Highways (NHs) from time to time.

The Ministry considers declaring some State roads as new NHs from time to time based on the requirement of connectivity, inter-se priority and availability of funds.

The details of State roads/highways which have been upgraded as new NHs during the last three years are annexed.

No separate fund is allocated for development of such new NHs.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 4767 ANSWERED ON 30.03.2017 ASKED BY SHRI MANSHANKAR NINAMA REGARDING UPGRADATION OF NHS.

The State-wise details of National Highways declared during the last three years

Name of the State/UT	New National Highway Number
Gujarat/ Dadra & Nagar Haveli/Maharashtra	848A
West Bengal/Bihar	131A
Uttar Pradesh	330
West Bengal	317A, 327B and 717
West Bengal/Sikkim	10
Karnataka	169A
Andhra Pradesh	563 and 365A
Haryana & Uttar Pradesh	334B
Maharashtra & Karnataka	150 Extn
Manipur & Nagaland	129A
Tamilnadu	381
Andhra Pradesh/Telangana/ Karnataka	50
Karnataka	367, 173, 275, 150A
J&K	144, 444, 144A
Sikkim	310A, 710, 510
Gujarat & DNH	848B, 251
Haryana & Rajasthan	11, 54, 248A
Rajasthan	325, 25 Extn
Himachal Pradesh and J&K	3
Himachal Pradesh	503, 505
Himachal Pradesh & Punjab	154A, 503 Extn
Assam	627
Mizoram	302, 6
Uttrakhand	107A, 309A
Assam	427, 329, 117A, 715A, 127E
Nagaland & Assam	702
Nagaland & Manipur	702A
Tripura	208
Manipur & Tripura	108A
Manipur	102C
Punjab & Haryana	703
Punjab	103A, 703A, 754
West Bengal	512
Kerala	185, 183A
Bihar & Jharkhand	333A
Bihar	527A
Bihar & Uttar Pradesh	219
Maharashtra	753, 753A, 166A
Maharashtra & Gujarat	753B
Chhattisgarh	130D, 163A, 149B, 130A, 130B
Chhattisgarh & Odisha	130C
Chhattisgarh & Maharashtra	930
Jharkhand	43, 143A

Jharkhand & West Bengal	133A, 419
Odisha & Andhra Pradesh	326 A
Uttrakhand & UP	334A
Arunachal Pradesh	713, 513, 313, 113, 713A
Assam	702C
Assam & Nagaland	702B
Gujarat	68, 341, 147A, 351, 927D
Gujarat & Maharashtra	953
Manipur & Mizoram	102B
Sikkim	310A, 710, 510
Punjab & Haryana	703
Punjab	344A, 754
Mizoram	302, 6
Gujarat & Rajasthan	168, 168A
Maharashtra	353D, 547E, 353C
Mizoram	306A
Gujarat	51
Bihar	333B
Bihar/Jharkhand	133B
Maharashtra	353E
Karnataka	766C
Manipur	102A
Nagaland & Assam	702D
Nagaland	702A
Jammu and Kashmir	244
Manipur	137A
Uttar Pradesh and Bihar	727A, 227A
Uttar Pradesh	731A, 330B
Uttar Pradesh and Haryana	709A
Manipur	137A
Uttrakhand	9
Himachal Pradesh	705
Uttrakhand	707A, 309B
Rajasthan/Haryana/Punjab	148B
Haryana	444A, 352A
Punjab & Himachal Pradesh	503A
Punjab	344B, 205A
Punjab & Haryana	254
Himachal Pradesh	907A, 503A
Andhra Pradesh	544D, 340C
Maharashtra	965
Maharashtra/Karnataka	50
Madhya Pradesh	339B
Tripura	208, 208A, 108B
Bihar	120
Odisha	20, 55
Andhra Pradesh	16, 216A
Jammu & Kashmir	144
West Bengal/Sikkim	717A, 717B
Andhra Pradesh/Telangana	563
Himachal Pradesh	505A
Tripura and Assam	208A
